

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 180 of 2013 &
IA Nos. 337 & 413 of 2013**

Dated : 17th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Uttarakhand Power Corporation Ltd. ...Appellant(s)

Versus.

Uttarakhand Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R.1
Ms. Shally Bhasin
Ms. S. Mukherjee (for Applicant)

ORDER

Mr. Amit Kapur, the learned counsel has finished his arguments.

Post the matter for reply submissions on **11.08.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**